

No. 25

MONDAY 18 DECEMBER, 2017

11 30 AM

11 30 AM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B, 3A, 5A, 6C and 7A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTIONS

(1) **Shri Churchill Alemao, MLA** made a mention about the resolutions made by the Village Panchayats for installation of speed breakers in Benaolim Constituency.

SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD replied to the mention.

(2) **Shri Prasad Gaonkar, MLA** made a mention about the frequent breakage of Machinery of Sanjivani Sahakari Sahakar Karkhana, Dharbandora.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the mention.

(3) **Shri Chandrakant Kavalekar, (Leader of Opposition)** made a mention about the recent oral message from the Department to Home Guards not to perform duties on Saturdays and Sundays.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the mention.

(4) **Shri Ravi Naik, MLA** made a mention about the digging of all the roads in Ponda Constituency by PWD for laying of sewage and gas pipelines creating traffic hazard and traffic congestion.

SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD replied to the mention.

(5) **Shri Francisco Silveira, MLA** made a mention about the flooding of khazan agricultural land with saline water by deliberately opening the doors (gates) of the sluice gates for fishing activities in St Andre Constituency.

SHRI ROHAN KHAUNTE, Minister for Revenue replied to the mention.

(6) **Shri Rajesh Patnekar, MLA** made a mention about D.Ed trained Teachers being unemployed.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the mention.

(7) **Shri Nilesh Cabral, MLA** made a mention about the following:

- (a) Difficulties faced while playing Cricket on the SAG ground located at Curchorem due to flooding in rainy season; and
- (b) New Gym is used by more than 100 women and are unable to use the Gym facilities because the Gym does not have enough capacity to facilitate them.

SHRI MANOHAR AZGAONKAR, Minister for Sports replied to the mention.

1 07 PM

3. CONGRATULATORY MOTIONS

(1) **S/Shri Deepak Prabhu and Glenn Souza Ticlo, MLAs** moved the following:

“This House congratulates Shri Apa Gaunkar for being awarded with “Annasaheb Kirloskar Puraskar” and “Maharashtra Rajya Sangeet Natya Lekhan Puraskar 2017” and also Shri Laxman Kashiram Mhambrey from Corjuem-Aldona, Bardez-Goa for being awarded Rangseva Puraskar both by Bal Gandharva Mitra/Rasik

Mandal,Pune in the hands of Shri Suresh Prabhakar Prabhu ,Hon Minister for Commerce and Industry, Government of India, thus bringing glory to the State of Goa.”

The following Members spoke on the Motion:-

- | | | |
|-------------------------------------------------------------|-------|----------------|
| 1. Shri Deepak Pauskar, MLA | | 1 07 PM |
| 2. Shri Glenn Souza Ticlo, MLA | | 1 12 PM |
| 3. Shri Govind Gaude, Minister for Art & Culture | | 1 15 PM |

The Motion was adopted unanimously.

(House adjourned for lunch at 1 17 PM and resumed its sitting at 2 30 PM)

2 30 PM

(2) Shri Rohan Khaunte, Minister for Revenue moved the following:

“This House congratulates Mr Lenny D’Gama, for achieving excellent records in boxing field, and was selected as the best International Referee (3 stars) for Olympic in Boxing 2014. He had been awarded the Best International Technical Official by the Asian Boxing Confederation (ASBC) during the “**Best of the Asians 2017**” in Asia thus bringing laurels and pride to the State of Goa and a great honour for India.”

The following Members spoke on the Motion:-

- | | | |
|--------------------------------------------------------|-------|----------------|
| 1. Shri Rohan Khaunte, Minister for Revenue | | 2 30 PM |
| 2. Shri Jayesh Salgaonkar, Minister for Housing | | 2 35 PM |
| 3. Shri Glenn Souza Ticlo, MLA | | 2 36 PM |
| 4. Shri Manohar Azgaonkar, Minister for Sports | | 2 37 PM |

The Motion was adopted unanimously.

2 39 PM

4. **PAPERS LAID ON THE TABLE**

(1) Shri Manohar Parrikar, Chief Minister laid the following on the Table of the House:

- (a) The Annual Administration Report of the Government of Goa for the year 2014 - 15 (Administrative Reforms Department).
- (b) Laying of Rules/Regulations/Sub-rules/Bye-Laws schemes under the Act and date of Notification/order and notices issued by the authorities to whom the powers to frame them are delegated. (Science Technology Department).
- (c) Laying of Rules/Regulations/Sub-rules/Bye-Laws/and Notification (Environment Department).
- (d) the Laying of Rules/ Regulations/Bye-Laws/ and Notifications Rules2016-17 (Urban Development).

2 40 PM

5. **POSTPONED CALLING ATTENTION**

Shri Pratapsingh Rane, MLA called the attention of the **Chief Minister** to the following:

“Fear and anxiety in the minds of the people of Goa to take urgent and strict action on persons who are known to be Drug Mafia, who are coming to Goa to operate illegal drug trade in the State and such suspected persons are needed to be watched and be expatriated out of the State as “Persona non Grata.”

SHRI MANOHAR PARRIKAR, Chief Minister made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Pratapsingh Rane, MLA
2. Shri Churchill Alemao, MLA
3. Shri Nilesh Cabral, MLA
4. Shri Dayanand Sopte, MLA
5. Shri Aleixo R. Lourenco, MLA
6. Shri Luizinho Faleiro, MLA
7. Shri Rajesh Patnekar, MLA
8. **Shri Michael Lobo, Deputy Speaker**

3 25 PM

6. **CALLING ATTENTIONS**

(1) **Shri Carlos Almeida, MLA** called the attention and sought clarifications of the **Minister for Revenue** to the following:

“Fear and anxiety in the minds of the people of Vasco that the Government land admeasuring 3964 square meters in the heart of Vasco-da-Gama town presently leased for construction of auditorium and town hall. The said land is surveyed under Chalta nos. 21 (pt), 22(pt) and 23(pt) of the PT Sheet no.88 of City Survey Vasco. The lease period is due to expire on 16.12.2017. No extension be granted as public land in question is located in prime central locality of Vasco and is the only vacant Government property available within the town. The land can be utilized for greater public purpose for the benefit of the citizens of Vasco and Mormugao Taluka in particular and Goa as a whole. The steps Government intends to take in the matter.”

SHRI ROHAN KHAUNTE, Minister for Revenue made a statement in regard thereto.

(2) **Shri Nilesh Cabral, MLA** called the attention and sought clarifications of the **Chief Minister (Finance)** to the following:

“Fear and apprehension in the minds of the people of Goa regarding financial stability of the State Government in view of the reported excessive borrowing of the State for development of Rs.10,000/- crores with gross borrowing of Rs.13,000/- crores. This result is per capita loan of Rs. 90,000/-. The Steps Government intends to take in the matter.”

SHRI MANOHAR PARRIKAR, Chief Minister made a statement in regard thereto.

3 49 PM

7. **PRESENTATION OF REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS (2014-15)**

Shri Digambar Kamat, Chairman presented the Seventeenth Report of the Committee on Public Undertakings on the Reports of the Comptroller and Auditor General of India for the year ended 2009-2010.

3 50 PM

8. GOVERNMENT BILLS-CONSIDERED AND PASSED

(1) SHRI MANOHAR PARRIKAR, Chief Minister moved that The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2017 be taken into consideration;

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 6, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(2) SHRI ROHAN KHAUNTE, Minister for Revenue moved that The Goa Land Revenue Code (Amendment) Bill, 2017 be taken into consideration;

The following Members spoke on the Bill:-

1. Shri Pratapsingh Rane, MLA
2. Shri Nilesh Cabral, MLA
3. Shri Luizinho Faleiro, MLA
4. Shri Digambar Kamat, MLA
5. Shri Pravin Zantye, MLA
6. Shri Aleixo R. Lourenco, MLA

(House adjourned for tea at 4 00 PM and resumed its sitting at 4 30 PM)

4 30 PM

- Shri Aleixo R. Lourenco, MLA (Continued)
7. Shri Deepak Pauskar, MLA
 8. **Shri Chandrakant Kavalekar, Leader of Opposition**
 9. **Shri Rohan Khaunte, Minister for Revenue**

10. Shri Pratapsingh Rane, MLA
11. Shri Churchill Alemao, MLA
12. Shri Isidore Fernandes, MLA
13. Shri Nilesh Cabral, MLA

Shri Aleixo R. Lourenco, MLA moved an amendment to Clause 4, 5 and 6.

“(1) In Clause 4 of the Goa Land Revenue Code (Amendment) Bill, 2007 the inserted new sections 37A and 37B shall be deleted.

(2) In Clause 5 of the Goa Land Revenue Code (Amendment) Bill, 2007 the substituted section 38 shall be deleted.

(3) In Clause 6 of the Goa Land Revenue Code (Amendment) Bill, 2007 the amended section 39 shall be deleted.”

The amendments were put to vote and defeated.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 7, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(3) SHRI VIJAI SARDESAI, Minister for Town & Country Planning moved that The Goa Town and Country Planning (Amendment) Bill, 2017 be taken into consideration;

The following Members spoke on the Bill:-

1. Shri Aleixo R. Lourenco, MLA
2. Shri Carlos Almeida, MLA
3. Shri Digambar Kamat, MLA
4. Shri Milind Naik, MLA
5. Shri Nilesh Cabral, MLA
6. **Shri Michael Lobo, Deputy Speaker**
7. Shri Churchill Alemao, MLA
8. Shri Isidore Fernandes, MLA
9. Shri Francisco Silveira, MLA

10. Shri Glenn Souza Ticlo, MLA
11. Shri Antonio Fernandes, MLA
- 12. Shri Vijai Sardesai, Minister to Town & Country Planning**
13. Shri Pratapsingh Rane, MLA
- 14. Shri Manohar Parrikar, Chief Minister**
- 15. Shri Pandurang Madkaikar, Minister for Power**

Shri Aleixo R. Lourenco, MLA moved an amendment to Clause 4.

“In Clause 4 of the Goa Town and Country Planning (Amendment) Bill, 2017 the section 49 shall be deleted.”

The amendment was put to vote and defeated.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 4, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(4) SHRI VIJAI SARDESAI, Minister for Town & Country Planning moved that The Goa Tax on Infrastructure (Amendment) Bill, 2017 be taken into consideration;

The following Members spoke on the Bill:-

1. Shri Carlos Almeida, MLA
2. Shri Digambar Kamat, MLA
3. Shri Nilesh Cabral, MLA
4. Shri Aleixo R. Lourenco, MLA
- 5. Shri Vijai Sardesai, Minister for Town & Country Planning**

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

6 09 PM

9. DISCUSSION FOR SHORT DURATION

S/SHRI RAJESH PATNEKAR, GLENN SOUZA TICLO, PRAVIN ZANTYE, NILESH CABRAL AND SMT ALINA SALDANHA MLAs raised Short Duration Motion for discussion under Rule 64 of the Rules of Procedure of the Conduct of Business of the Goa Legislative Assembly on the “Nationalization of rivers issue in the State of Goa”.

The following Members spoke:-

- | | |
|--------------------------------|---------------|
| 1. Shri Rajesh Patnekar, MLA | 6 10 PM |
| 2. Shri Glenn Souza Ticlo, MLA | 6 14 PM |

(Shri Rajesh Patnekar, MLA in Chair at 6 15 PM)

- | | |
|--------------------------------------------------------|----------------------|
| 3. Smt. Alina Saldanha, MLA | 6 17 PM |
| 4. Shri Ravi Naik, MLA | 6 30 PM |
| 5. Shri Ramkrishna Dhavalikar, Minister for PWD | 6 35 PM |
| 6. Shri Luizinho Faleiro, MLA | 6 40 PM |
| 7. Shri Aleixo R. Lourenco, MLA | 7 00 PM |

(Dr. Pramod Sawant, Speaker in Chair at 7 10 PM)

- | | |
|---------------------------------------------------------|----------------------|
| 8. Shri Digambar Kamat, MLA | 7 30 PM |
| 9. Shri Churchill Alemao, MLA | 7 32 PM |
| 10. Shri Francisco Silveira, MLA | 7 40 PM |
| 11. Shri Nilesh Cabral, MLA | 7 50 PM |
| 12. Shri Carlos Almeida, MLA | 7 56 PM |
| 13. Shri Jayesh Salgaonkar, Minister for Housing | 8 01 PM |
| 14. Shri Pandurang Madkaikar, Minister for Power | 8 10 PM |

15. Shri Manohar Azgaonkar, Minister for Sports	8 16 PM
16. Shri Vijai Sardesai, Minister for Town & Country Planning	8 20 PM
17. Shri Rohan Khaunte, Minister for Revenue	8 42 PM
18. Shri Chandrakant Kavalekar, Leader of Opposition	8 45 PM

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Debate.

10 01 PM

10. VALEDICTORY REMARKS BY SPEAKER

DR. PRAMOD SAWANT, Speaker made Valedictory Remarks.

10 04 PM

11. NATIONAL ANTHEM

National Anthem was played.

(HOUSE ADJOURNED SINE DIE AT 10 05 PM)

ASSEMBLY HALL
PORVORIM-GOA
18th DECEMBER, 2017

N. B. SUBHEDAR
SECRETARY